

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13035/01/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 6th February, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Ajay Rastogi, Judge of the Rajasthan High Court, to be the Chief Justice of the Tripura High Court with effect from the date he assumes charge of his office.

mp
6/2/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K-13035/01/2018-US.I

Dated 06.02.2018

Copy to:-

- 1 Shri Justice Ajay Rastogi, Judge, Rajasthan High Court, Jodhpur.
- 2 The Secretary to the Governor of Rajasthan, Jaipur.
- 3 The Secretary to the Chief Minister, Rajasthan, Jaipur.
- 4 The Secretary to Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Government of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Secretary to the Governor of Tripura, Agartala.
- 8 The Secretary to the Chief Minister of Tripura, Agartala.
- 9 The Secretary to the Acting Chief Justice, Tripura High Court, Agartala.
- 10 The Chief Secretary, Government of Tripura, Agartala.
- 11 The Registrar General, Tripura High Court, Agartala.
- 12 The Accountant General, Tripura, Agartala.
- 13 The President's Secretariat, (CA.II Section), New Delhi
- 14 PS to Principal Secretary to the Prime Minister, New Delhi.
- 15 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 16 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 17 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

Under Secretary to the Government of India

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